

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date:19th December, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
AFTER NOTICE				
1.	Original Application No. 119/2017(CZ)(THC) (W.P.No.16481/15)	Jagdev Singh Thakur Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv.	
2.	Original Application No. 120/2017(CZ)(THC) (W.P.No.3672/16)	Hargovind Yadav Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv.	
FOR COMPLETION OF PLEADINGS				
3.	Original Application No. 105/2017(CZ)(THC) (W.P.No.1219/98)	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. P.G.Najpande, Adv. for Petitioner Mr. Qasim Ali, Adv. Mr. Prabhat Kumar Yadav, Adv. Mr. Balkrishna Dav, Adv.	
4.	Original Application No. 107/2017(CZ)(THC) (W.P.No.5203/09)	Purushottam Das Yadav & Ors. Vs State of M.P. & Ors.	Mr. Aashish Trivedi, Adv. for Petitioner Mr. Qasim Ali, Adv. Mr. Ashish Trivedi, Adv.	
5.	Original Application No. 108/2017(CZ)(THC) (W.P.No.19193 /14)	Akhtar Dairy Vs State of M.P. & Ors.	Mr. Vasant Roland Daniel, Adv. for Petitioner	
6.	Original Application No. 109/2017(CZ)(THC) (W.P.No.19466 /14)	Amar Nath Yadav Vs State of M.P. & Ors.	Mr. Manoj Kumar Sharma, Adv. for Petitioner Mr. Qasim Ali, Adv.	
7.	Original Application No. 117/2017(CZ)(THC) (W.P.No.19589/14)	Munna Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv. Mr. Qasim Ali, Adv.	
8.	Original Application No. 118/2017(CZ) (W.P.No.19732/14)	Vikram Singh Chouhan Vs State of M.P. & Ors.	Mr. Manoj Sharma, Adv. Mr. Qasim Ali, Adv.	
9.	Review Application No. 07/2017(CZ) arising out of O.A.No.139/13 (CZ) (M.A.No.498/17)	Collector, Jabalpur Vs Akhil Bhartiya Vidhiyarthi Parishad Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. Sachin K. Verma, Adv.	

10.	Original Application No. 18/2017(CZ)	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	
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Note :- The Cases listed on 19-12-2017 shall be adjourned to 09-01-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in